

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons))

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Apollo Polyvinyl P Ltd
2.	Date of incorporation of Corporate Debtor	17/05/2011
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Tamil Nadu, India under the Companies Act, 1956
4.	Corporate Identity No. of Corporate Debtor	U74990TN2011PTC080650
5.	Address of the Registered office and Principal office (if any) of corporate debtor	No.6, 3rd Street, Balaji Nagar Royapettah CHENNAI 600014
6.	Insolvency commencement date in respect of Corporate Debtor	24 th April 2023.
7.	Estimated date of closure of insolvency resolution process	October 21, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	ASHOK VELAMUR SESHADRI, IBBI/IPA-001/IP-P00937/2017-2018/11541
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A2, Dynamic Flats, Parangusapuram Street, Kodambakkam, Chennai 600 024. Email: ashokshadrig@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A2, Dynamic Apartments, Parangusapuram Street, Kodambakkam, Chennai 600 024. Mobile: 9789672486 resolution.apollopoly@gmail.com
11.	Last date for submission of claims	8th May, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms (b) Details of authorized representatives are available at:	(a) Relevant forms available at https://ibbi.gov.in/downloadform.html (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Apollo Polyvinyl Pvt Ltd** on 24-04-2023

The Creditors of **Apollo Polyvinyl Pvt Ltd**, are hereby called upon to submit their claims with proof on or before 8-05-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors including operational creditors, workmen and employees may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

ASHOK SESHADRI
IBBI/IPA-001/IP-P00937/2017-2018/11541



ASHOK SESHADRI
INSOL VENCY PROFESSIONAL
Regn: IBBI/PA-001/
IP/P00937/2017-2018/11541
Chennai-600 061.

Date : April 26th, 2023
Place : Chennai